

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 159/2017**

This the 21<sup>st</sup> day of December, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)**  
**Hon'ble Ms. Aradhana Johri, Member (A)**

Sub Inspector Mohd. Saleem, S/o. Din Mohd.,  
Age 43 Years,  
No. D/2889, PIS No. 57000001,  
Library/PHQ,  
R/o. F-13, Vajpayee Nagar, New Delhi. ....Applicant

(By Advocate : Mr. Saurabh Ahuja)

Versus

1. The Commissioner of Police,  
Police Head Quarters,  
I.P Estate, ITO, New Delhi-110 002.
2. The Deputy Commissioner of Police,  
Establishment, Delhi.
3. The Secretary,  
Department of Personnel & Training (DoP&T),  
North Block, New Delhi.
4. The Secretary,  
Ministry of Home Affairs (MHA),  
North Block, New Delhi. ...Respondents

(By Advocate : Mr. K. M. Singh with Mr. C. S. S. Pillai)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

When this matter was taken up for hearing today,  
learned counsel for applicant on instructions submits that  
the applicant is not interested to pursue the O.A further.

2. Accordingly, the O.A is dismissed as withdrawn with liberty to avail departmental remedies in accordance with law and rules.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

/Mbt/